

**Central Administrative Tribunal
Principal Bench**

OA No.3294/2016

New Delhi, this the 28th day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V. N. Gaur, Member (A)**

Raj Pal Singh Kahlon, IAS,
Aged 58 years,
S/o of Mohan Singh
Ex Chairman, Calcutta Port Trust,
Residing at 11 A, Portland Park,
Bardhaman Road,
Kolkata 700 027. Applicant.

(By Advocate : Shri Ritesh Aggarwal)

Versus

1. Union of India
Through its Secretary
Ministry of Shipping, Transport Bhawan,
Parliament Street,
New Delhi 110 001.
2. The Under Secretary
Government of India,
Ministry of Shipping,
Transport Bhawan,
Parliament Street,
New Delhi 110 001.
3. State of West Bengal
Through Principal Secretary
Personal & Admn. Reform Department
NABANNA HRBC Building,
325, Sarat Chatterjee Road,
Howrah 711 102. ... Respondents.

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

Learned counsel for the applicant submits that on account of certain developments post filing of this Application, he has instructions to withdraw this OA with liberty to file a fresh one, if so required. Prayer allowed.

2. The OA is dismissed as withdrawn with the aforesaid liberty.

**(V. N. Gaur)
Member (A)**

/pj/

**(Justice Permod Kohli)
Chairman**